NOTICE

In continuation of the Notification dated 06.05.2024 and Notice dated 10.05.2024 regarding Summer Vacation 2024, it is hereby notified for the information of Advocates and Parties in person that the Division Bench headed by **the Hon'ble Shri Justice N.R. Borkar** has issued following directions :-

(i) No mentioning of matters shall be permitted. All circulations of matters shall be by way of Praecipe which are to be submitted between 10.30 a.m. to 11.30 a.m. on the previous working day of Court;

(ii) Urgency must be made out in the Praecipe itself. The Praecipe to contain gist of the matter in one paragraph and cause for urgent listing in the second paragraph, for which who cannot wait till reopening of the Court.

(iii) The Praecipe should also state if the Circulation for the matters was previously applied for the same was refused during vacation.

(iv) Praecipe to be submitted to the concerned Associate/ Court Sheristedar.

Date : 16th May, 2024

By Order

Sd/-
(S.B. Bhansali)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-
(S.R. Agrawal)
Registrar (Judl.-II)
High Court (A.S.), Bombay